

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

NO  
Transfer

O.A. No. St. 389/1992

T.A. No.

OA/488/92

DATE OF DECISION 23-10-1992

Shri C.M. Kokani

Petitioner

Shri H.J. Nanavati

Advocate for the Petitioner(s)

Versus

Union of Indian and Ors,

Respondent

Shri Akil Kureshi

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.V. Krishnan

Vice Chairman.

The Hon'ble Mr. R.C. Bhatt

Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ? ✓
2. To be referred to the Reporter or not ? ✓
3. Whether their Lordships wish to see the fair copy of the Judgement ? ✓
4. Whether it needs to be circulated to other Benches of the Tribunal ? ✓

Shri C.M. Kokani  
working as Postal Assistant  
under Post Master at  
Amreli

Applicant.

Advocate Shri H. J. Nanavati

Versus

1. Union of India  
Notice to be served through  
The Chief General Manager,  
Telecom Gujarat Circle  
Navrangpura, Ahmedabad.
2. Post Master General,  
Gujarat Circle,  
Ashram Road,  
Ahmedabad.
3. Superintendent of Post,  
Amreli Division  
Amreli
4. Senior Supdt. of Telegraph  
Traffic, Opp. Jubilee Garden  
Rajkot
5. Divisional Telegraph Office,  
Amreli.

Advocate Shri Akil Kureshi

ORAL Judgement

In

O.A.st.389 / 1992.

Date : 23-10-1992.

Per Hon'ble Shri N.V. Krishnan Vice Chairman.

The applicant has filed this application impugning the Annexure A-8 order by which the applicant has been repatriated to the Postal Department.

We have today considered a similar application of Shri S.M. Nagaria in O.A. St 388/1992 and have ,

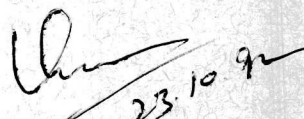


after hearing the applicants counsel, dismissed the same at the admission stage. This application is identical and is at the admission stage there-fore dismissed.



(R.C. Bhatt)

Member (J)



(N.V. Krishnan)

Vice Chairman.

\*AS.

Shri C.M. Kokani  
working as Postal Assistant  
under Post Master at  
Amreli

Applicant.

Advocate Shri H. J. Nanavati

Versus

1. Union of India  
Notice to be served through  
The Chief General Manager,  
Telecom Gujarat Circle  
Navrangpura, Ahmedabad.
2. Post Master General,  
Gujarat Circle,  
Ashram Road,  
Ahmedabad.
3. Superintendent of Post,  
Amreli Division  
Amreli
4. Senior Supdt. of Telegraph  
Traffic, Opp. Jubilee Garden  
Rajkot
5. Divisional Telegraph Office,  
Amreli.

Advocate Shri Akil Kureshi

ORAL Judgement

In

O.A. St 389 / 1992.

Date : 23-10-1992.

Per Hon'ble Shri N.V. Krishnan Vice Chairman.

The applicant has filed this application impugning the Annexure A-8 order by which the applicant has been repatriated to the Postal Department.

We have today considered a similar application of Shri S.M. Nagaria in O.A. St 388/1992 and have



after hearing the applicants counsel dismissed the same at the admission stage. This application is identical and is at the admission stage there-fore dismissed.

(R.C. Bhatt)

Member (J)

(N.V.Krishnan)

Vice Chairman.

\*AS.